

(3)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

Regn. No. OA 859/93

Date of decision: 15.7.93

Shri K.P.Sharma ... Petitioner

vs.

U.O.I.& Ors. ... Respondents

For the Petitioner ... Sh.A.K.Bhardwaj,
Counsel.

CORAM:

THE HON'BLE MR. JUSTICE S.K. DHAON. VICE CHAIRMAN
THE HON'BLE MR. B.N. DHOUNDIYAL. MEMBER (A)

ORDER(ORAL)

(PASSED BY HON'BLE MR.JUSTICE S.K.DHAON,
VICE CHAIRMAN)

Counsel for the petitioner states that he may be permitted to withdraw this OA with liberty to file a fresh application, if necessary. Permission granted. The OA is rejected.


(B.N.DHOUNDIYAL)
MEMBER(A)


(S.K.DHAON)
VICE CHAIRMAN(J)

SNS